

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10736 of 2023

(Arising out of Order in Original AHM-CUSTM-000-COM-12-23-24 dated 07.08.2023 passed by the Principal Commissioner of Customs, Ahmedabad)

SHRI SATISH D VITHALANI

.....Appellant

DIRECTOR MS KRUPA CHATON MFG CO
PVT LTD, 5/32 2ND PANJARAPOLE LANE, C P TANK ROAD
MUMBAI, MAHARASHTRA-400004

VERSUS

Commissioner of CUSTOMS - Customs Ahmedabad

...Respondent

Office of the Pr. Commissioner of Customs,
1st Floor, Customs House,
Opposite Old High Court,
Navrangpura, Ahmedabad-380009, Gujarat

APPEARANCE:

None appeared for the Appellant

Shri Girish Nair, Assistant Commissioner (AR) appeared for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH

DATE OF HEARING/DECISION: 04.06.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No.10735 of 2023-DB

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Bharvi